

**GOVERNMENT OF INDIA  
MINISTRY OF CORPORATE AFFAIRS**

**RAJYA SABHA  
UNSTARRED QUESTION NO. 1897  
ANSWERED ON MONDAY, THE 10<sup>TH</sup> FEBRUARY, 2014**

**COMPLAINTS AGAINST RELIANCE COMMUNICATIONS**

**QUESTION**

1897. SHRI SABIR ALI

Will the Minister of CORPORATE AFFAIRS be pleased to state:

- (a) whether any communication has been received in the Ministry regarding accounting policies not in conformity with the well-established practices being followed by the Reliance Communications wherein huge amount of public money has been invested;
- (b) whether Government has taken any decision to assign the audit of accounts of Reliance Communications to CAG to find out fraud upon the public trust reposed in that Company; and
- (c) if so, the details in this regards?

**ANSWER**

THE MINISTER OF STATE (INDEPENDENT CHARGE)  
IN THE MINISTRY OF CORPORATE AFFAIRS

(SHRI SACHIN PILOT)

(a) Yes, Sir, a communication regarding accounting Practices of M/s Reliance Communications Limited has been received in the Ministry. A report was called for in the matter from the Registrar of Companies (ROC), Mumbai, which is under examination.

(b) & (c) No Sir.

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